

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 11.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	New IA (IBC)/1445/2024 in Company Petition IB/118/2021
NAME OF THE COMPANY	Y.S. Chowdhary & Splendid Metal Products Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Y.S. Chowdhary & Splendid Metal Products Ltd
UNDER SECTION	95 of IBC

ORDER

IA (IBC)/1445/2024

Present: Ld. Counsel Mr. Harsh Chowdhary for the Resolution Professional.

This is an application filed to take on record the report on meeting of creditors under Section 112. The same report is taken on record. Accordingly, this application is allowed and disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)